

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3619
TO BE ANSWERED ON 08.08.2018

PARTICIPATION OF PRIVATE PLAYERS IN NUCLEAR POWER GENERATION

3619. SHRI MANSHANKAR NINAMA:

Will the PRIME MINISTER be pleased to state:

- (a) the number of proposals for establishment of new nuclear power plants finalized by the Government during each of the last three years and the current year along with the number of such proposals sanctioned during the said period;
- (b) whether central public sector enterprises are being involved in nuclear power generation projects and if so, the details thereof;
- (c) whether the Government proposes to permit private sector in the area of nuclear power generation and if so, the details thereof including the extent to which the private sector is participating in the supply of equipment and services for nuclear power generation in the country; and
- (d) the estimated nuclear power generation capacity expected to be generated by the private sector?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (DR.JITENDRA SINGH):

- (a) During the last three years and the current year, the Government has accorded administrative approval and financial sanction of the following proposals:
 - (i) Ten indigenous Pressurised Heavy Water Reactors (PHWRs) each of 700 MW (10 x 700 MW) to be set up in fleet mode.
 - (ii) Kudankulam Units 5&6 (2X1000 MW) in cooperation with Russian Federation.

- (b) Yes, Sir. Presently, two central Public Sector Undertakings (PSUs), Nuclear Power Corporation of India Limited (NPCIL) and Bharatiya Nabhikiya Vidyut Nigam Limited (BHAVINI) are involved in implementation of nuclear power generation projects.
- (c) There is no proposal under consideration at present, to permit private sector in the area of nuclear power generation. The Atomic Energy Act, 1962 permits Public Sector Undertakings (PSUs) in setting up of nuclear power plants as a junior equity partner of a Government company.

The participation of the Indian private sector in indigenous Pressurized Heavy Water Reactor (PHWR) programme is substantial. The private sector provides plant components, equipment, services in areas including construction, fabrication & erection of equipments, piping, electrical, instrumentation, and consultancy, auxiliary and logistical services.

In respect of Light Water Reactors (LWR) set up with foreign cooperation, the Indian private sector is involved in supply of some of the equipment and in execution of works contracts. The indigenous content in LWRs is planned to be increased progressively.

Further, at present companies in private sectors in India are participating in a major way in setting up of Prototype Fast Breeder Reactor. They are involved in the manufacturing of major equipment & component. They also participate in the supply, erection, testing & commissioning of different systems.

- (d) Does not arise in view of (c) above.
